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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/ /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
Shri Abdul Hakim
District & Sessions Judge
Karbi Anglong, Diphu

Dated Guwahati, the December, 2021

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. DJKA/6830/2021 dated 07.12.2021.

Sir,

With reference to the above, I am directed to inform you that, you are allowed to avail Leave Travel Concession (LTC) for the current block period of 2018-2021 during the Winter Vacation of 2021 (probable date of journey is 25.12.2021) to visit Goa along with your wife and 2 (two) sons, by the shortest possible route, as per existing Rules.

Yours faithfully

sd/-

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/6517-6519 /A, dated 09/12/21

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

Romen Baruah
REGISTRAR (VIGILANCE)

Rw